

100
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No. 351/2000

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Salles
21.12.17

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI.5

ORIGINAL APPLICATION NO. 351/2000

• Minal Kumar Choudhury, APPLICANTS
versus.

Union of India &ors Respondents.

FOR THE APPLICANT(S) Mr. R. Sharma
ADVOCATE

FOR THE RESPONDENT(S) C. G. Se
K. V. S.

Notes of the Registry

DATE

COURT'S ORDER

25.10.00

Present: Hon'ble Mr. Justice D.N.

Choudhury, Vice-Chairman.

Mr. R. Sharma learned counsel for the applicant is granted to leave and to withdraw the application and reagitated the matter in appropriate forum. Prayer is allowed. The ^{IPO} applicant may be refunded to the applicant.

Vice-Chairman

25.10.00

Present: Hon'ble Mr. Justice D.N. Choudhury, Vice-Chairman.

Mr. R. Sharma learned counsel for the applicant is granted leave to withdraw the application and reagitate the matter in appropriate forum. Prayer is allowed. The IPO be refunded to the applicant.

Vice-Chairman

15.11.2000

Copy of the order
has been sent to the D.P.C.C.
for sending the same to
the L/Advocats for the
parties.

1m

30/10/2000

H.S.

IN THE HON'BLE ~~CENTRAL ADMINISTRATIVE TRIBUNAL~~ :
GUWAHATI BENCH : GUWAHATI.

Original Application No. 351 of 2000.

Code of category :

Bench : Guwahati

Sri Mrinal Kumar Choudhury .. Applicant.

- Vs -

The Union of India & ors. .. Respondents.

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For Official use

Date of filing :

Filed by : *Rajeswar Sarma*
22/10/2000
Rajeswar Sarma,
Advocate.

IN THE HON'BLE CENTRAL ADMINISTRATIVE TRIBUNAL :
GUWAHATI BENCH : GUWAHATI.

Original Application No. 351 of 2000.

IN THE MATTER OF :

An application under section 19
of the Administrative Tribunal
Act, 1985.

1. Particulars of the Applicant :

Sri ~~Min~~ Mrinal Kumar Choudhury,
Son of Nripendra Narayan Choudhury,
Resident of Guwahati, Bataghuli, Panjabari,
Post Office - Guwahati, in the
district of Kamrup, Assam., represented
by Sri Nripendra Narayan Choudhury.

2(1) Particulars of the Respondents :

The Union of India,
Represented by the Secretary to the
Govt. of India, Ministry of Human
Resource Development, New Delhi.

(2) The Commissioner,

Kendriya Vidyalaya Sangathan,
18 Institutional Area, New Delhi-110 016.

contd.

File No. 1
Nripendra Narayan Choudhury
Tribunal, Guwahati
Assam, 2000
Date 23/01/2000

(3) The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Rajgarh, Guwahati.

(4) The Secretary,
Central Board of Secondary Education,
Delhi.

(5) The Controller of Examinations,
Central Board of Secondary Education,
Delhi.

(6) The Principal,
Guwahati Public School,
Pangabari, Guwahati - 781 022.

3. The particulars against which the application is made :

The application is made for issuance of Mandamus/direction for re-examination, scrutiny and revaluation of answer script in Social Science of Roll No.3110996 of the applicant in All India Secondary School Examination, 2000 held by Central Board of Secondary Education, Delhi.

4. Jurisdiction of the Tribunal :

The applicant declares that the subject matter in this application is within the jurisdiction of this Tribunal.

contd.

Nripendra Narayan Choudhury.

5. Limitation :

The applicant declares that the application is within the limitation period prescribed under section 21 of the Administrative Tribunal Act, 1985.

6. Facts of the case :

6(i) That the applicant is a citizen of India and resident of Assam.

6(ii) That the applicant states that he was a student in Guwahati Public School, Panjabari, Guwahati - 781 022 of Curriculum of Central Board of Secondary Education, Delhi.

6(iii) That the applicant states that he was a candidate with Roll No.3110996, School No.5027 and Centre No.3579 of All India Secondary School Examination 2000 conducted by the Central Board of Secondary Education, Delhi during the month of March 2000.

6(iv) That the applicant states that he appeared in the subjects of English Course-A Code No.001, Hindu Course -A Code-002, Mathematics Code-041, Science with Practical Code - 086 and Social Science Code - 087 in March 2000 of All India Secondary School Examination, 2000.

A copy of the Admission Card for regular candidates is annexed herewith and marked as Annexure - A.

contd.

Ministry of
Human Resource Development
Government of India

6(v) That the applicant states that he did well in all subjects including Social Science Code 087 and the applicant did better in Social Science, Code 087 in All India Secondary School Examination 2000.

6(vi) That the applicant states that the Controller of examinations declared in June 2000 the result of the All India Secondary Examination 2000 and the applicant secured the marks as follows and declared pass.

Code	Subject	Marks obtained			Positioned Grade
		Th	PR	Total	
001	English Course-A	090	xxx	090	A ₁
002	Hindi Course-A	073	xxx	073	A ₂
041	Mathematics	097	xxx	097	A ₁
086	Science with Practical	075	025	100	A ₁
087	Social Science	056	xxx	056	B ₂ .

A copy of marks sheet of the applicant in All India Secondary School Examination 2000 is annexed herewith and marked as Annexure - B.

6(vii) That the applicant states that the applicant did well in Social Science Subject and the marks he secured 056 with positioned Grade B₂ is beyond his expectation and therefore the applicant has genuine and bonafide doubt while totalling the marks in the answer script of Social Science.

contd.

6(viii) That the applicant states that the respondents have not properly scrutinised and examined the answer script of Social Science and therefore the respondents are bound to ~~was~~ genuine ~~and~~ recheck and retotal the examination of Social Science. of the applicant.

6(ix) That the applicant states that he represented a representation on 19.6.2000 before the Controller of Examination, Central Board of Secondary Education, Delhi praying for recheck and retotal the marks he secured in social science and the said representation has not been disposed of till date.

A copy of representation dated 19.6.2000 represented by the applicant is annexed herewith and marked as Annexure - C.

6(x) That the applicant states that the respondents committed illegality, arbitrary and violative of principles of natural justice while checking and totalling the marks secured in answer script of Social Science of the applicant and therefore the applicant has no alternative but to approach before this Hon'ble Tribunal.

6(xi) That the applicant states that this Hon'ble Tribunal may be pleased to call for the records of the answer script of Social Science Code 087

contd.

Nripindra Manayam Chaudhury.

Naripendra Narayan Chowdhury

of the applicant and to recheck the entire paper and also to give protection to the applicant by declaring the result of the All India Secondary School Examination, 2000.

7. Grounds for relief with legal provisions :-

7(i) For that the applicant has made a *prima facie* case against the respondents.

7(ii) For that the applicant has appeared in All Subjects including in Social Science in All India Secondary School Examination, 2000 conducted by the Central Board of Secondary Examination.

7(iii) For that the applicant did well in Social Science Code 087 and the respondents have not scrutinised the paper of the applicant thoroughly and therefore the said result is liable to be set aside.

7(iv) For that the respondents are not sure about the marks obtained by the applicant and therefore the result of the examination may be set aside and quashed.

7(v) For that the respondents have not applied mind properly in declaring the result of the All India Secondary School Examination 2000 and hence the same is liable to be set aside and quashed.

7(vi) For that the actions of the respondents are illegal, arbitrary and not sustainable in law.

7(vii) For that the respondents have not properly examined and totalled the marks of the answer script of Social Science of the applicant.

7(viii) For that the respondents should have considered favourably the representation filed by the applicant on 19.6.2000 and the same have not been disposed of till date.

7(ix) For that in any view of the matter the action of the respondents are not sustainable in the eye of law.

7(x) For that respondents could not cite any addition and just reason for their arbitrary action in denying the claim of the applicant.

8. Details of remedies exhausted :

That the applicant states that he has no other alternative and other efficacious remedy than to file this application, representation though ~~was~~ proper channel was submitted on 19.6.2000 and the applicant approached several times in different occasions for disposal of the representation and the same have not been disposed of till date.

contd.

9. Matters previously filed or pending with :

That the applicant states that he has not filed any application before this Tribunal or any other Hon'ble Court and no application is pending in any Court.

10. Relief sought :

It is therefore most respectfully prayed that Your Lordships would be graciously pleased to admit this application, call for the records and upon hearing the parties be pleased to

i) direct the respondents to re-examine and scrutinized the answer script of Social Science Code 087 of the applicant and after that fresh result may be declared by quashing the earlier result declared on 3.6.2000.

ii) Cost of the application.

iii) Any other relief or reliefs to which the application is entitled to as this Hon'ble Tribunal may deem fit and proper.

11. INTERIM PRAYER :

The applicant prays for an interim order not to give effect to the result of the All India Secondary School Examination 2000 declared on 3.6.2000.

contd.

Nripendra Narayan Choudhury.

12. Particulars of Postal Order :

1. Number of Postal order :- 2G 503746
2. Name of Issuing Post Office : G P O Guwahati.
3. Date of Issue of Postal Order : 23.10.2008
at
4. Post Office/which payable : Guwahati

13. Details of Index :

14. List of Enclosures :

- (1) Index
- (2) Application
- (3) Annexure as per Index.
- (4) Postal Order.

contd... Verification.

VERIFICATION

I, Nripendra Narayan Choudhury, son of Late
Late. B. N. Choudhury by caste Hindu, resident of Bataghuli,
Panjabari, Guwahati - 37, in the district of Kamrup,
Assam, do hereby verify that the statements made from
paragraphs 1 to 6 and 8 to 14 are true to my personal
knowledge and belief and the rests are my humble sub-
mission before this Hon'ble Tribunal and I have not
supressed any materials of fact as stated above.

Nripendra Narayan Choudhury.

Signature

S.No.99

केन्द्रीय माध्यमिक शिक्षा बोर्ड, दिल्ली

CENTRAL BOARD OF SECONDARY EDUCATION, DELHI

ALL INDIA SECONDARY SCHOOL EXAMINATION 2000

प्रवेश पत्र संरक्षण तथा परीक्षार्थियों के लिये
ADMISSION CARD FOR REGULAR CANDIDATES
(SHOULD BE PRESERVED BY THE CANDIDATE)अनुक्रमांक (अंकों में)
Roll No. (In figures)

3110976

जन्म तिथि
Date of Birth

27/06/84

स्कूल नं.
School No.

5027

परीक्षा केन्द्र संख्या
Centre No.

3579

अनुक्रमांक (शब्दों में) Roll No. (In words)

THIRTY ONE LAKH TEN THOUSAND NINE HUNDRED NINETY
SIX ONLY

परीक्षार्थी का नाम Candidate's Name

MRINAL KUMAR CHOUDHURY

माता का नाम Mother's Name

DIPTY CHOUDHURY

पिता का नाम Father's Name

NRIPENDRA NARAYAN CHOUDHURY

जो कि निम्नलिखित विद्यालय का / की छात्र/छात्रा है। of :

GUWAHATI PUBLIC SCHOOL, PANJABARI GUWAHATI

परीक्षा केन्द्र -Centre :

HINDUSTANI KENDRIYA VIDYALAYA GUWAHATI ASSAM

को निम्नलिखित विषयों में शैक्षनी की अनुमति दी जाती है : to appear in the subjects given below :

कोड CODE	विषय SUBJECT	विवरण DESCRIPTION	माध्यम MEDIUM	पत्र PAPER	दिनांक DATE	समय TIME
087	SOCIAL SCIENCE	...	1	03.03.2000	10:30 AM	
001	ENGLISH COURSE-A	...	1	07.03.2000	10:30 AM	
084	SCIENCE WITH PRAC.	...	1	15.03.2000	10:30 AM	
041	MATHEMATICS	...	1	22.03.2000	10:30 AM	
002	HINDI COURSE-A	...	1	27.03.2000	10:30 AM	

टिप्पणी : 1. परीक्षार्थी पूरे विवरण को ध्यानपूर्वक जाँच लें और यदि कोई त्रुटि हो तो यथासीम विद्यालय को सूचित करें।

NOTE : Candidate must check all particulars carefully and corrections if any be brought to the notice of the school immediately

2. यह कार्ड प्रधानाचार्य द्वारा फोटो एवं हस्ताक्षर सांकेतिकत करने के बाद ही परीक्षार्थी को दिया जाए।

This card may be issued to the candidate after the attestation of photo and signature of the candidate by the principal

Mrinal Kumar Choudhury

परीक्षार्थी के हस्ताक्षर
Full Signatures of the Candidate
(Not in BLOCK LETTERS)PRINCIPAL
Guwahati Public School
PRINCIPAL
Panjabari, Guwahati-23
(Stamp of the School)परीक्षा नियंत्रक
Controller of Examinations
केन्द्रीय माध्यमिक शिक्षा बोर्ड
Central Board of Secondary Education

टिप्पणी :

NOTE :

1. परीक्षा की तारीखों एवं समय के लिए डेटरीटी भी देख ले।

For dates and time of examination, please see DATE SHEET also.

2. परीक्षा के दौरान, परीक्षार्थियों को योग्य प्रतीक्षा-पत्र अपने पास रखना चाहिये तथा परीक्षा केन्द्र के अधीक्षक या हस्त संघर्ष में प्राधिकृत किसी अन्य अधिकारी के माध्यम से प्रस्तुत किया जाना चाहिए।

The candidate must keep this admission card at the time of Examination and present on demand to the Superintendent of Examination Centre or any other person authorised in this behalf.

3. विद्यार्थी को आवेदन पत्र में भरे हुए विषयों में ही परीक्षा देती है। अन्य विषय या लोट में परीक्षार्थी को साधारणतः परीक्षा में नहीं शैक्षनी दिया जाएगा। विषय केन्द्र को दी गई सूची में है। Candidate will be allowed to appear in the subject/course filled in their application forms and given against each name in the list of candidates supplied to I.C.C. centre. A candidate shall not be ordinarily allowed to appear in subjects/courses other than those given in the list.

A. H. S.
22/03/2000

परीक्षार्थियों के लिए निर्देश

DIRECTIONS FOR CANDIDATES

1. परीक्षा भवन प्रतिदिन परीक्षा जारी होने के निर्धारित समय से 15 मिनट पहले खोला जायेगा। परीक्षा आरम्भ होने के नियत समय से 15 मिनट से अधिक देर से आने वाले परीक्षार्थी को भवन में प्रविष्ट नहीं होने दिया जायेगा।

The Examination Hall will be open on each day 15 minutes before the time specified for the commencement of the examination. No candidate who is late by more than 15 minutes shall be admitted.
2. प्रत्येक परीक्षार्थी के लिए एक ठाट नियत स्थान, जिस पर उसका अनुक्रमांक लिखा होगा। परीक्षार्थियों को अपनी सीटों पर ही बैठना चाहिये।

A seat marked with his/her Roll number will be allotted to each candidate. Candidates will be required to find out and occupy their allotted seats.
3. कोई भी परीक्षार्थी प्रारंभ अधिकारी के बिना परीक्षा जारी होने से पहले न तो बीट छोड़ा और न परीक्षा भवन से उत्थार बाहर जाएगा। बिना अनुमति थोलना नहीं चाहिए। यदि कोई परीक्षार्थी अधीकारी से अत करना चाहता है तो उस अपनी जगह पर छोड़ हो जाना चाहिए। यद्यु हो जाने पर वही उपरिचय प्रभारी अधिकारी उसकी कठिनाई सुनेगा।

No candidate, without the permission of the Officer incharge, shall leave his/her seat or the Examination Hall until the end of the examination. No candidate shall speak without permission. If it is necessary for the candidate to communicate with the Supdt. he/she shall stand up in his/her place and the Officer Incharge will see to his/her requirements.
4. प्रश्न-पत्र हल जारी करने से पहले प्रत्येक परीक्षार्थी को अपनी उत्तर-पुरितका के गुण्य पृष्ठ पर विषय तथा प्रश्न-पत्र की संख्या अंकित कर देनी चाहिए। परीक्षार्थियों को गुण्य पृष्ठ के निर्धारित स्थान को छोड़कर उत्तर-पुरितका में अन्यत्र कही भी अपना अनुक्रमांक नहीं लिखना चाहिए। परीक्षार्थी को प्रश्न-पत्र मिलते ही उस पर अपना अनुक्रमांक लिख देना चाहिये।

Before beginning his/her Paper, he/she shall write on the title page of his/her answer book the subject and number of paper. He/She shall write his/her Roll No. on the space provided on the title page and no where else in the answer book. He/She shall also write his/her Roll No. on his/her question paper as soon as it is received by him/her.
5. इस प्रयोजन के लिए निर्धारित स्थान को छोड़कर यदि कोई परीक्षार्थी उत्तर-पुरितका या ड्राइंग-बीट में कही अपना अनुक्रमांक लिखेगा तो कोई पहचान दिन अंकित करेगा तो उसकी उत्तर-पुरितका रद्द कर दी जायगी।

If a candidate writes his/her Roll No. or puts any special mark in any part of the answer book (or drawing sheet etc.) other than the space provided for the purpose, he/she will render himself/herself liable to have his/her Paper cancelled.
6. परीक्षा समाप्त हो जाने पर उत्तर-पुरितका प्रभारी अधिकारी को चौपं दी जानी चाहिए। अत्ये ही प्रश्न-पत्र पूरा न किया जा सकता है।

On the expiry of time the answer book must be handed over to the Officer Incharge even though the candidate may not have answered any part of the paper.
7. परीक्षार्थियों द्वारा अपना पेंप, बालपेन, सैपिल और स्थाही साथ लानी चाहिए। यदि ये ही लिए रखी गयी तथा इनके साथ इस्तेमाल में लाई जानी चाहिए किन्तु उत्तरों के लिए लाल साथ स्थाही से लिखें जा सकते हैं। बिना अन्य प्रकार यह स्थाही से लिखने की अनुमति नहीं है।

Candidates are required to bring their own pen, ballpen, pencil and ink. Only royal blue or blue black ink is to be used, except that red ink may be used for writing headings in the answers. No other ink is permissible.
8. प्रश्नों के उत्तर परीक्षार्थियों द्वारा दी दी जानी चाहिए। यद्यु ही परीक्षार्थी उत्तर-पुरितका से कोई पन्ना नहीं लाने चाहिए।

Answers shall be written in the Answer-Book supplied to the candidate and on both sides of paper. No candidate shall tear out a leaf from the answer book.
9. परीक्षा केन्द्र पर धूपापान की सख्त नियम है। परीक्षा के दौरान धूपापान करने वाले परीक्षार्थी अधीकारक द्वारा परीक्षा केन्द्र से निकाल दिये जायेंगे।

Smoking is strictly prohibited at the Examination Centre. Candidate found doing so during the course of examination shall be liable to be expelled from Examination Centre by the Superintendent.
10. निम्नलिखित में से किसी के लिए दोपी या जाने वाले परीक्षार्थी के सम्बद्ध ये यह समझा जायेगा कि उसने अनुचित साधनों का प्रयोग किया है और उसकी परीक्षा रद्द कर दी जायेगी तथा परीक्षा परीक्षार्थी दोपी के लिए जाने वाले परीक्षार्थी को उत्तर-पुरितका से पन्ना/पन्ने फाइना या उत्तर-पुरितका को किसी भी तरह से रखाकर रखना है।

A candidate found guilty of any of the following shall be deemed used unfair means and his/her examination shall be liable to be cancelled and result withheld. He/she may further be debarred from appearing at any examination of the Board for a period upto 5 years.

 - i. परीक्षा में प्रविष्ट होने के लिए आवेदन पार्स में गलत विवरण देना।

Wrong statement in the application form in order to get admission to the examination.
 - ii. उत्तर-पुरितका में नाम लिखना या लास्टेना या कोई अन्य प्रधान या निशान अंकित करना। अनुक्रमांक के लिए निर्धारित स्थान के अंतरिक्ष अन्य अनुक्रमांक नहीं लिखा जाना चाहिए।

Writing name or putting signatures or any other mark in the answer-book which disclose in any way identity of the candidates. Roll No. is to be written in the space provided for it, nowhere else.
 - iii. पुस्तक (युस्तक), टिप्पणी, वर्णन या परीक्षा से सम्बन्धित कोई अन्य मिलती जुलती सामग्री साथ रखना।

Having in possession book(s), notes, papers or any other copying material connected with the examination.
 - iv. परीक्षा के दौरान किसी अन्य की सहायता करना या लेना या किसी तरह की नकल करना।

Receiving or giving assistance directly or indirectly or copying in any form during the course of examination.
 - v. परीक्षा भवन के अन्दर या बाहर पुरितका, प्रश्न-पत्र इत्यादि से जाने तथा उत्तर-पुरितका से पन्ना/पन्ने फाइना या उत्तर-पुरितका को किसी भी तरह से रखाकर रखना।

Smuggling in or out of the examination hall answer-book, question paper etc. and tearing leaf/leaves from the answer-book or tampering with the answer-book in any way.
 - vi. उत्तर-पुरितका में या परीक्षा केन्द्र में अशिष्ट या अभद्र भाषा का प्रयोग करना।

Using abusive or obscene language in the answer book or at the examination centre.
 - vii. परीक्षा में अपने स्थान पर फिरी अन्य धर्वित को बैठा कर परीक्षा दिलाना।

Impersonation i.e. standing some other person to take the examination.
 - viii. किसी रूप में अनुचित प्रधान जालन के लिए परीक्षार्थी या परीक्षा से सम्बन्धित किसी अन्य धर्वित से सम्पर्क करना।

Communicating either directly with examiner or any other person connected with the examination with the object of unduly influencing him/her in any way.
 - ix. प्राप्त-पत्र/अंक-पत्र इत्यादि में काट-पीट करना या किसी व्यक्ति के जानी हस्ताक्षर करना।

Tempering the certificate/statement of marks etc. or forging any body's signatures.
 - x. किसी अन्य प्रकार का धोखा प्रधान या परीक्षा से धोखाधड़ी भरने के लिए जान-बूझ कर पूर्ण व्यवस्था करना।

Any other type of misconduct of a serious nature or a deliberate previous arrangement to cheat in the examination.
 - xi. उत्तर-पुरितका/युरक उत्तर पुरितका से गिरने विस्तीर्ण कागज पर प्रश्न का उत्तर लिखना।

Writing questions or answers on any paper other than the answer-book/supplementary answer-book.
 12. यह प्रवेश पत्र के द्वा जाने की रिकार्ड में फैल अधीकारक या थोर्ड नामांक से 20/- रु के गुपतान पर निर्धारित आवेदन कार्ड जिसे साम्बद्ध संस्था के प्रधान द्वारा विधिवत अपेक्षित किया जाना चाहिए प्रस्तुत वारके इसकी पूरारी प्राप्त की जा सकती है। अक यातिका प्राप्त-पत्र जारी किये जाने तक हस प्रवेश-पत्र को सुरक्षित रखना चाहिए।

If this admission card is lost, duplicate copy of it can be obtained from the office of the Board on payment of Rs. 20/- by submitting the prescribed application form obtainable from Centre Supdt. or Board's Office which should be duly forwarded by the head of the institution concerned.

The Admission Card should be preserved till Marks Statement/Qualifying Certificate is issued.

*Adm. Card No. 10-2011
Date 23-10-2011*

क्रमांक 102450
S.No. 2000

केन्द्रीय माध्यमिक शिक्षा बोर्ड
CENTRAL BOARD OF SECONDARY EDUCATION
अंक विवरणिका MARKS STATEMENT
सेकण्डरी स्कॉल परीक्षा, २०००
ALL INDIA SECONDARY SCHOOL EXAMINATION, 2000

नाम Name MRINAL KUMAR CHOWDHURY

अनुक्रमांक Roll No. 3110996

माता का नाम Mother's Name DIPTY CHOWDHURY

पिता का नाम Father's Name NRIPENDRA NARAYAN CHOWDHURY

जन्म तिथि Date of Birth 27TH JUNE NINETEEN HUNDRED EIGHTY FOUR

विद्यालय School 5027 GUWAHATI PUBLIC SCHOOL PANJABARI GUWAHATI

कोड CODE	विषय SUBJECT	शासांक MARKS OBTAINED				स्थितीय रेट POSITIONAL GRADE
		ति. TH	प्र PR	योग TOTAL	योग शब्दों में TOTAL IN WORDS	
001	ENGLISH COURSE-A	090	XXX	090	NINETY	A1
002	HINDI COURSE-A	073	XXX	073	SEVENTY THREE	A2
041	MATHEMATICS	097	XXX	097	NINETY SEVEN	A1
084	SCIENCE WITH PRAC.	075	025	100	ONE HUNDRED	A1
087	SOCIAL SCIENCE	056	XXX	056	FIFTY SIX	B2

आदर्शों का अर्थ : Abbreviations

AB : विषय में अनुपस्थित Absent In the Subject

परिणाम Result PASS

दिल्ली Delhi

दिनांक Dated 03-06-2000

परीक्षा नियंत्रक
Controller of Examinations

Approved
John A. ASW
23/10/2000

टिप्पणी Note:

1. शाहूप परीक्षा के विषयों के लिए निम्नलिखित नोट बिन्दु पेजने पर भेजीकरण किया गया है :-

The Grades have been awarded on a Nine-Point scale in the subjects of external examination as follows:-

ए.१ : रार्वोन्ट्कृष्ट 1/8 उत्तीर्ण परीक्षार्थियों के लिए

ए.१ : Top 1/8th of the passed candidates

ए.२ : तत्पश्चात् 1/8 उत्तीर्ण परीक्षार्थियों के लिए

ए.२ : Next 1/8th of the passed candidates

सी.१ : तत्पश्चात् 1/8 उत्तीर्ण परीक्षार्थियों के लिए

सी.१ : Next 1/8th of the passed candidates

सी.२ : तत्पश्चात् 1/8 उत्तीर्ण परीक्षार्थियों के लिए

सी.२ : Next 1/8th of the passed candidates

सी.३ : तत्पश्चात् 1/8 उत्तीर्ण परीक्षार्थियों के लिए

सी.३ : Next 1/8th of the passed candidates

सी.४ : तत्पश्चात् 1/8 उत्तीर्ण परीक्षार्थियों के लिए

सी.४ : Next 1/8th of the passed candidates

सी.५ : तत्पश्चात् 1/8 उत्तीर्ण परीक्षार्थियों के लिए

सी.५ : Next 1/8th of the passed candidates

सी.६ : तत्पश्चात् 1/8 उत्तीर्ण परीक्षार्थियों के लिए

सी.६ : Next 1/8th of the passed candidates

सी.७ : तत्पश्चात् 1/8 उत्तीर्ण परीक्षार्थियों के लिए

सी.७ : Next 1/8th of the passed candidates

सी.८ : तत्पश्चात् 1/8 उत्तीर्ण परीक्षार्थियों के लिए

सी.८ : Next 1/8th of the passed candidates

सी.९ : तत्पश्चात् 1/8 उत्तीर्ण परीक्षार्थियों के लिए

सी.९ : Next 1/8th of the passed candidates

सी.१० : अनुत्तीर्ण परीक्षार्थियों के लिए

सी.१० : Failed Candidates

2. (क) शाहूप परीक्षा के प्रत्येक विषय में अधिकातम अंक 100 है, लेकिन प्रयोगात्मक के बिना विज्ञान विषय में अधिकातम अंक 75 है। प्रत्येक विषय में उत्तीर्ण होने के लिए कम से कम 33% अंक या रेड ई - 2 साना आवश्यक है।

(a) Maximum marks for each subject of external examination are 100 except in the case of Science without practical for which maximum marks are 75. Minimum pass marks in each subject are 33% or Grade D-2.

(ख) कार्य अनुभव, कला - शिक्षा और जारीरिक एवं स्थान्य विज्ञान का विद्यालयों द्वारा शूल्यांकन दिया जाता है। इन विषयों में संप्राप्ति, निर्धारित विद्यालयीय शूल्यांकन प्रणालीपत्र में दर्जायी जायेगी जो विद्यालय द्वारा निर्भत किया जायेगा। प्राइवेट/प्राविचार/प्रोट्र विद्यालय के विद्यार्थियों को अंतरिक शूल्यांकन के विषयों में शूट प्राप्त है।

(b) Work Experience, Art Education and Physical and Health Education are to be assessed internally by the schools and achievements in these subjects would be reflected in the CERTIFICATE OF SCHOOL-BASED EVALUATION to be issued by the school. Private/Pravichar/Adult School Candidates are exempted from subject(s) of internal assessment.

3. (क) यदि परीक्षार्थी को शूट प्राप्त नहीं है तो परीक्षा उत्तीर्ण करने के लिए आवश्यक है कि परीक्षार्थी अंतरिक शूल्यांकन के सभी विषयों में कम से कम 33% अंक या रेड ई - 2 अवश्य प्राप्त करें।

(ख) To pass the examination, a candidate must obtain at least Grade D in all subjects of internal assessment unless the candidate is exempted and 33% marks or Grade D-2 in each of the five subjects of external examination as per scheme of studies.

(ख) अतिवित विषय सेने वाले विद्यार्थी को आमतौर पर निम्नलिखित मापदंड लागू होते हैं। यदि विद्यार्थी एक भाषा में अनुत्तीर्ण हो जाता है तो वह अतिरिक्त विषय के रूप में कोई दूसरी भाषा से सकता है परन्तु भाषा बदलने के बाद विद्यार्थी के पास अपरीली/हिन्दी में से एक भाषा आवश्यक हो।

(ब) In respect of candidates offering an additional subject, the following norms shall apply.

A language offered as an additional subject may replace a language. In the event of a candidate failing in the same provided after replacement the candidate has English/Hindi as one of the languages.

(ग) समग्र रूप से शूट भेजीकरण/उत्कृष्टता/महापोरा नहीं दिया जाएगा।

(क) No overall division/distinction/aggregate is awarded.

4. जिन परीक्षार्थियों ने पूरक परीक्षा में पंजीकरण नहीं कराया है, उन्हें परीक्षा में शैठने की अनुमती नहीं ही जा सकती। विद्यालय के परीक्षार्थी अपने आवेदन प्रपत्र विद्यालय के सामग्रम से तथा व्यक्तिगत परीक्षार्थी निर्धारित फार्म में अपना आवेदन प्रपत्र भरकर शुल्क के राष्ट्र परीक्षा परिणाम की घोषणा की तिथि से 15 दिन के भीतर सीधे ही शैठ को भेजें। यदि परीक्षार्थी ने अपने आवेदन का पंजीकरण पूरक परीक्षा में नहीं कराया है और वह उस परीक्षा में शैठा हो तो उसकी परीक्षा रद्द कर दी जाएगी।

Candidates without being registered for compartment examination will not be allowed to appear at the examination. School candidates should send their application through school and private candidates direct within 15 days of declaration of results on the prescribed form alongwith the fee. In case a candidate not registered for the compartment examination appears, his examination will be cancelled.

5. शैठ हारा सी गई परीक्षा में शैठे परीक्षार्थी अपने अंकों के सामग्रम के लिए आवेदन सीधे योर्ड के संबंधित क्षेत्रीय अधिकारी को भेजें। ऐसे आवेदन - पत्र परीक्षार्थी परीक्षा परिणाम पोरिटिस भोवे वी तिथि से 30 दिन के भीतर प्रति विषय 100/- रु. शुल्क के राष्ट्र भेजें।

A candidate who has appeared at an examination conducted by the Board may apply to the Regional Officer concerned for verification of his/her marks. Such an application must be sent by the candidate with a fee of Rs. 100/- per subject within 30 days from the date of declaration of results.

Approved
Johnna Adm
23/10/2021

Annexure - C

To

19-6-2000

The Controller of Examinations,
Central Board of Secondary Education,
New Delhi.

Subject :- Prayer for recheck and retotal of marks
of answer script of Social Science.

Reference :- Roll No.3110996, School No.5027,
Centre No. 3579.

Sir,

Most respectfully I beg to state that the
marks I secured 56 in Social Science, Code 087 and
was placed positional grade B₂ which is beyond my
expectation. I did well in Social Science and therefore
it is now required to re-examine, recheck and retotal
the marks in Social Science.

It is therefore most respectfully prayed
that Your Honour would be pleased to
re-examine, re-check and retotal the
marks in examination of Social Science
and fresh result may be declared by
cancelling the earlier result declared
in June 2000.

Yours faithfully,

(Sri Mrinal Kumar Choudhury)
Son of Nripendra Narayan
Choudhury,
Roll No.3110996, School No.5027,
Centre No.3579.

Attested
Rehman Khan
23/10/2000